AGRAHAYANA 29, 1885 (SAKA)

12.13 hrs.

CALLING ATTENTION TO MATTERS OF URGENT PUBLIC IMPORTANCE

AIRSPACE VIOLATION BY PAKIS-TAN AIRCRAFT

Shri Swell (Assam—Autonomous Districts): I call the attention of the Minister of Defence to the following matter of urgent public importance and request that he may make a statement thereon:

"The recent air space violation over Tripura by Pakistan aircraft."

The Minister of Defence (Shri Y. B. Chavan): On the 10th December 1963, Government received information regarding the under-mentioned two violations of Indian air-space over Tripura:

- (1) On the 1st December 1963, at 0720 hours, one unidentified twin-engined aircraft from Pakistan crossed the Indian border and was observed flying over Kalamchoura in the Sonamura Sub-Division of Tripura State.
- (2) On the 2nd December 1963, at 1630 hours, one unidentified twin-engined aircraft from Pakistan crossed the Indian border and was observed flying over Sonamura in Tripura State.

2. The High Commissioner of India in Pakistan has been instructed to protest against the continued violation of Indian air-space by aircraft of Pakistan and to request the Government of Pakistan to take immediate measures to prevent recurrence of such incidents.

Shri Swell: Violations of our airspace especially in the Tripura area by Pakistan has become a normal feature. On the 1st December, to which the hon. Minister referred, the aircraft that violated our air space over

SAKA) Papers 5890 laid on the Table

Kalamchoura flew at only a height of 400 ft. and the flight lasted six minutes. In view of these frequent violations and the low altitude at which Pakistan planes flew, why was it not possible for us to bring them down?

Shri Y. B. Chavan: Particularly in the case of these two violations, really speaking, no aircraft could notice them. This was brought to our notice by the district police officers. We came to know about them about four or five days later. So there was no question of taking any action against them.

Shri Swell: Have we no air force unit in that area?

श्री यज्ञपाल सिंह : सरकार को कितने दिनों धाद इस घटना का पता लगा ?

ग्रध्यक्ष महोदयः चार दिन के बाद उनको इत्तला मिली ।

Shri Y. B. Chavan: I have inswered that in the statement. मैंने इसके आरे में ग्रापने स्टेंटमेंट में कहा है ।

Shri Hem Barua: This is a sad commentary on our security arrangements. It is strange.

Mr. Speaker: That I admit.

Papers to be laid on the Table.

12.15 hrs.

PAPERS LAID ON THE TABLE

Action on Assurances, Promises and Undertakings

The Minister of Parliamentary Affairs (Shri Satya Narayan Sinha): I beg to lay on the Table the following statements showing the action taken by the Government on various assurances, promises and undertakings

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